

(d) Details of sugar exported are as under:

Date	Country	Qty MT	Price in ₹ stg. PMT/ FOB Ex- Godown
3-7-80	Sri Lanka Government (Account World Food Programme.)	20	357.50
14-11-80	Nepal Government.	1500	389.50

Commodities supplied through fair price shops in Delhi

250. SHRI S. KUMARAN;

SHRI BHUPESH GUPTA;

SHRI YOGENDRA SHARMA:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that almost all the commodities supplied through the fair price shops have been in short supply for the last two months;

(b) if so, what are the details in this regard and the reasons therefor; and

(c) what are the commodities being supplied through the fair price shops in Delhi at present and what were their prices at the end of October this year?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):

(a) and (b) According to the information received from the Delhi Administration there was no short supply of the Commodities being supplied through the fair price shops during the last two months.

(c) As present, the following commodities are being supplied through

the fair price shops in Delhi at the retail issue price indicated against each:—

Commodity	Retail price
Wheat . . .	Rs. 143 per Kg.
Rice . . .	" 1.76 "
Sugar . . .	" 2.85 "
Atta . . .	" 1.35 "
Maida . . .	" 1.80 "
Suji/rawa . . .	" 1.95 "
R.B.D. Palm oil . . .	" 8.25 "
Rapeseed oil . . .	" 8.50 "

Price of pulses and grams

251. SHRI YOGENDRA SHARMA:

SHRI S. KUMARAN;

SHRI INDRADEEP SINHA:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the prices of pulses and grams have been rapidly increasing since October this year;

(b) if so, what are the details of the price of the pulses in Super Bazar in Delhi at the end of August and at the end of second week of November this year; and

(c) what is the reason for such a sudden spurt in price of the pulses?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):

(a) There has been some increase in the prices of pulses including gram since October this year.

(b) Information is given in the statement.

(c) The main reason for increase in prices may be attributed to substantial decline in the production of pulses in 1979-80 as compared to the preceding year.

Statement**RETAIL PRICES OF PULSES AT
SUPER BAZAR, DELHI.**

(Rs. per Kg)

Name of Commodities	Last week of August, 1980	Second week of November 1980
Arhar Dal . . .	4.30	4.95
Urad whole . . .	3.60	4.00
Urad chilka . . .	3.75	4.15
Urad washed . . .	4.35	5.10
Moong whole . . .	4.45	4.95
Moong chilka . . .	4.65	5.00
Moong washed . . .	5.25	5.45
Malka Masoor . . .	4.40	5.40
Dal Chana . . .	4.20	6.15
Ka'a Chana . . .	3.60	5.55

Tax evasion by M/s TELCO

252. SHRI YOGENDRA SHARMA:
SHRI BHUPESH GUPTA:
SHRI M. KALYANA-
SUNDARAM:

Will the Minister of FINANCE be
pleased to state:

(a) whether it is a fact that the Tata
Engineering and Locomotive Company
Limited (TELCO) has not been paying
any tax at all since 1976-77;

(b) if so, whether Government's
attention has been drawn to the news
item which appeared in "NEW AGE"
weekly dated October 5, 1980 and
TELCO's explanation thereto published
in the same paper dated November 5,
1980 in the "Letters to editor" column;
and

(c) if so, what are the details in
this regard?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI SAWAI SINGH SISODIA):
(a) to (c) Information is being col-

lected and will be laid on the Table
of the House as soon as possible.

Export of Cardamom

253. SHRI S. KUMARAN:

SHRI ERA SEZHIYAN:

SHRI SURENDRA MOHAN:

Will the Minister of COMMERCE be
pleased to state:

(a) whether Government have de-
cided to pool the cardamom for the
purpose of exports;

(b) if so, the details and reasons
therefor;

(c) whether the Kerala State Gov-
ernment has protested against this
decision on the ground that it would
adversely affect the interest of that
State; and

(d) if so, the details thereof and
Government's reaction thereto?

THE MINISTER OF COMMERCE
AND STEEL AND MINES (SHRI
PRANAB MUKHERJEE): (a) No,
Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) The matter is being examined
in all its aspects.

Canalising the export of fresh mutton

254. SHRIMATI MARAGATHAM
CHANDRASEKHAR:

SHRIMATI PRATIBHA

SINGH:

SHRIMATI SUSHILA

SHANKAR ADIVARE-
KAR:

Will the Minister of COMMERCE be
pleased to state:

(a) whether it is a fact that Govern-
ment have recently lifted the ban on
the export of fresh mutton;

(b) whether it is a fact that Hajas-
than State Co-operative Sheep and
Wool Marketing Federation have made
several representations to the effect
that export of fresh mutton should be